

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1647
ANSWERED ON:27.02.2003
FAILURE OF RPF TO PROTECT THE BELONGINGS OF PASSENGERS
CHINMAYANAND

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway Protection Force is failing to protect the belongings of the passengers and it is being seen as the main cause of ever increasing criminal activities in trains;
- (b) if so, the details thereof;
- (c) whether some guidelines have been given/proposed to be given to the Railway Protection Force in this regard by the Government; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): No, Sir. "Policing" being a State subject, prevention and detection of crime on the Railways, including running trains, is the constitutional responsibility of the State Governments. The cases of crime on the Railways are reported to, registered and investigated by the Government Railway Police (GRP) which functions under the control of the State Government concerned.

The primary function of the Railway Protection Force (RPF) is to provide protection and security to Railway property, which includes own assets, and the property entrusted to it for transportation. Thus, RPF has only been entrusted with the responsibility to protect & safeguard Railway property.

- (b): Does not arise.
- (c): No, Sir.
- (d): Does not arise.